GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

STARRED QUESTION NO. *137 TO BE ANSWERED ON JULY 29, 2015

REHABILITATION OF SLUM DWELLERS

No. 137* SHRI SUNIL KUMAR MONDAL: SHRI SHARAD TRIPATHI:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has conducted any survey regarding slum dwellers/houseless in urban areas of the country and if so, the findings thereof, State/UT-wise;
- (b) the details of various schemes under implementation for rehabilitation of slum dwellers along with the physical and financial targets fixed and achieved so far, State/UT-wise;
- (c) whether the Government monitors the progress of slum rehabilitation schemes and undertakes periodical review;
- (d) if so, the details thereof including the reasons for failure to achieve the physical and financial targets, if any; and
- (e) the other steps taken by the Government to make the country slum free?

ANSWER

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI M. VENKAIAH NAIDU)

(a) to (e): A statement is laid on the Table of Sabha.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO. 137 FOR 29.07.2015 REGARDING REHABILITATION OF SLUM DWELLERS

- (a):The State/UT-wise details of slum population in the country as per Census-2011 is at Annexure-I.
- (b): The Ministry is currently implementing the following schemes for rehabilitation of slum dwellers:
- (i) Government has implemented BSUP and IHSDP components of the JNNURM for assisting State Governments/Union Territoriesin providing housing and basic civic facilities like water, sanitation etc to urban poor/ slumdwellers. Government has recently extended the Mission period of BSUP and IHSDP components of JNNURM upto 31.03.2017 for completing on-going work only on the projects sanctioned upto 31.03.2012.State/UT-wise physical and financial progress under JNNURM is at Annexure-II.
- (ii) Housing for AII (Urban) Mission: The Government has recently launched Housing for AII (HFA) Mission with the components: (a) In-situ Slum Redevelopment (b) Affordable Housing through Credit Linked Subsidy; (c) Affordable Housing in Partnership; and (d) Subsidy for beneficiary-led individual house construction. Number of houses to be assisted under the mission is expected to be 2 crore by 2022. Actual numbers, however, would depend upon the demands assessed by States/UTs.HFA Mission has subsumed the 183 on-going projects under Rajiv Awas Yojana(RAY).State/UT-wise physical and financial progress under RAY is at Annexure-III.
- (c): The projects under these schemes are implemented by State/UT Governments/Urban Local Bodies.Ministry of Housing & Urban Poverty Alleviation is regularly monitoring progress through physical and financial reports, periodic review meetings at national/state/regional/city level and field visits.
- (d): There has been delay in completing some projects under JNNURM due to cost escalation, reluctance of slum dwellers to shift temporarily in case of insitu development of project and non-availability of encumbrance free land.
- (e): Government of India has recently launched Housing for All (Urban) Mission to provide housing to all including making the country slum free.

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Sium Households and Population as per Census-2011										
Sl.No.	State/UTs	Statutory Towns	Slum Reported Towns	Slum Households	Slum Population					
1	ANDHRA PRADESH	125	125	2431474	10186934					
2	ARUNACHAL PRADESH	26	5	3479	15562					
3	ASSAM	88	31	42533	197266					
4	BIHAR	139	88	216496	1237682					
5	CHHATTISGARH	168	94	413831	1898931					
6	GOA	14	3	5497	26247					
7	GUJARAT	195	103	345998	1680095					
8	HARYANA	80	75	332697	1662305					
9	HIMACHAL PRADESH	56	22	14385	61312					
10	JAMMU & KASHMIR	86	40	103633	662062					
11	JHARKHAND	40	31	72544	372999					
12	KARNATAKA	220	206	707662	3291434					
13	KERALA	59	19	45417	202048					
14	MADHYA PRADESH	364	303	1117764	5688993					
15	MAHARASHTRA	256	189	2499948	11848423					
16	Manipur	28	0	0	0					
17	MEGHALAYA	10	6	10518	57418					
18	MIZORAM	23	1	15987	78561					
19	NAGALAND	19	11	17152	82324					
20	ODISHA	107	76	350032	1560303					
21	PUNJAB	143	73	293928	1460518					
22	RAJASTHAN	185	107	394391	2068000					
23	SIKKIM	8	7	7203	31378					
24	TAMIL NADU	721	507	1463689	5798459					
25	TRIPURA	16	15	34143	139780					
26	UTTAR PRADESH*	648	293	1066363	6239965					
27	UTTARAKHAND	74	31	93911	487741					
28	WEST BENGAL	129	122	1391756	6418594					
29	A&N Islands	1	1	3324	14172					
30	CHANDIGARH	1	1	21704	95135					
31	D&N Haveli	1	0	0	0					
32	Daman & Diu	2	0	0	0					
33	NCT OF DELHI*	3	22	367893	1785390					
34	Lakshadweep	0	0	0	0					
35	PUDUCHERRY	6	6	34839	144573					
	India	4041	2613	13920191	65494604					

Source: Census of India-2011, RGI

State / UT - wise details of Physical and Financial targets achieved under RAY

[as on 15th July 2015]

SI. No.	State/UT	Financial Targets and Achievement so far (Rs.in crore)		[as on 15th July 2015] Physical Targets and Achievement - Construction of Dwelling Units so far (in Nos)			
		1	A&N Islands	-	-	-	-
2	Andhra Pradesh	41.26	32.87	1,617	-	1,413	-
3	Arunachal Pradesh	77.39	27.77	1,536	-	-	-
4	Assam	-	-	-	-	-	-
5	Bihar	297.72	114.51	11,276	-	-	-
6	Chandigarh	-	-	-	-	-	-
7	Chhatisgarh	6.09	41.80	300	64	32	-
8	D&N Haveli	-	-	-	-	-	-
9	Daman & Diu	-	-	-	-	-	-
10	Delhi	-	-	-	-	-	-
11	Goa	-	-	-	-	-	-
12	Gujarat	451.46	228.93	30,494	1,116	26,636	-
13	Haryana	206.93	108.94	3,226	38	1,207	-
14	Himachal Pradesh	27.62	9.21	300	-	-	-
15	Jammu & Kashmir	15.98	6.26	369	-	-	-
16	Jharkhand	97.15	60.25	3,931	-	1,407	-
17	Karnataka	638.77	407.98	23,125	704	5,827	512
18	Kerala	66.06	25.38	2,118	83	460	-
19	Lakshadweep	-	-	-	-	-	-
20	Madhya Pradesh	229.65	180.59	8,123	-	2,032	-
21	Maharashta	-	-	-	-	-	-
22	Manipur	-	-	-	-	-	-
23	Meghalaya Mizoram	9.49	3.16	142	15	127	- 15
25		41.68	16.23	1,054	13	146	15
-	Nagaland Odisha	290.16	136.26	1,054	20	1,172	-
26 27	Puducherry	230.10	130.20	11,233	20	1,172	-
28	Punjab	_	3.78	_	_	_	_
29	Rajasthan	450.07	197.98	21,908	5,692	8,957	2,761
30	Sikkim	430.07	181.80	21,300	J,03Z	0,331	2,701
31	Tamil Nadu	135.25	76.24	4,880	1,227	3,653	_
32	Telangana	22.25	62.38	1,198	1,221	3,653	_
33	Tripura	77.92	29.97	3,005	_	334	-
34	Uttar Pradesh		116.40	•	411	1 005	
		279.22		8,409	411	1,095	298
35 36	Uttarakhand Wost Bongal	128.80 15.05	65.35	3,130 472	-	305	-
30	West Bengal		11.58		0.070	- -	0.500
	Grand Total :-	3,605.96	1,963.82	1,41,848	9,370	54,803	3,586